

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
297/16	240/17	Order	391 / 394	M/s. Practo Technologies Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

1. SATI. P. JOHN

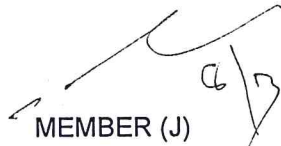
SPT Legal

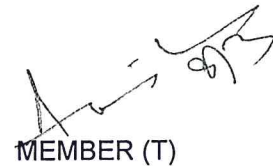
Advocate R. pr...



Perused the office note. Counsel for petitioner requested for time to comply.

List it on 31.03.2017. Counsel for petitioner has filed a memo along with document today.


MEMBER (J)


MEMBER (T)